

THE FREE PRESS JOURNAL

MUMBAI | THURSDAY | JULY 22, 2021

FORM A

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHAH GROUP BUILDERS LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	SHAH GROUP BUILDERS LIMITED
2. Date of Incorporation Of Corporate Debtor	27 th June, 2005
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Mumbai, Maharashtra
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U70101MH2005PLC154243
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	323-329, Arenja Corner, Plot No. 71, Sector -17, Vashi, Navi Mumbai - 400 705
6. Insolvency commencement date in respect of Corporate Debtor	Date of Order: 08.07.2021 Date of Intimation to IRP: 20.07.2021
7. Estimated date of closure of insolvency resolution process	180 Days from the Insolvency Commencement Date i.e., 15.01.2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	NAME: Sudha Pravin Navandar REG.NO.: IBI/PA-001/IP-P00451/2017-18/10794
9. Address and e-mail of the interim resolution professional, as registered with the Board	ADDRESS: PRAVIN R. NAVANDAR & CO., D-519/520, Neelkanth Business Park, Nathani Road, Vidhyavihar (west), Mumbai -400086 E MAIL : sudha@pmco.in
10. Address and e-mail to be used for correspondence with the interim resolution Professional	ADDRESS: D-519/520, Neelkanth Business Park, Nathani Road, Vidhyavihar (west), Mumbai -400086 E MAIL : rp.shahgroup@gmail.com
11. Last date for submission of claims	2 nd August, 2021
12. Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class I - Unit Holders / Allotees under the Real Estate Projects
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Sujata Chattopadhyay REG No.: IBI/PA-003/IP-N00044/2017-18/10353 2. Hemant J. Mehta REG No.: IBI/PA-001/IP-P00027/2016-17/10060 3. Sourabh Modi REG No.: IBI/PA-001/IP-P-02409/2021-2022/13696
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: 1. Sujata Chattopadhyay, Address: 404, Mayuresh Cosmos, Sector 11, CBD Belapur, Navi Mumbai- 400 614, sujata@scassociates.co.in 2. Hemant J. Mehta Address: D-613, Neelkanth Business Park, Opp. Railway Station, Vidhyavihar (w), Mumbai-400 086 hemant@apmh.in 3. Sourabh Modi, Address: 1801, Harmony Signature Tower, Near Vedant Hospital, Ovale Naka, Ghodbunder Road, Thane (W), Mumbai-400615 sourabhmodi21@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SHAH GROUP BUILDERS LIMITED on 08.07.2021.

The creditors of SHAH GROUP BUILDERS LIMITED, are hereby called upon to submit their claims with proof on or before 02.08.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the Class - I Unit Holders / Allotees under the Real Estate Projects in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : July 21st, 2021
Place : Mumbai

S/D.
Sudha Pravin Navandar
Interim Resolution Professional